

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 15.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 217/16	TP 202/17	For furnishing account treatment and Latest Balance sheet	391/ 3 94	Aptean India Pvt. Ltd.,

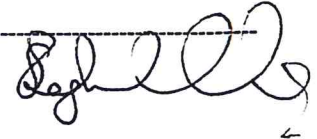
SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. Raghuram
Cadambi
9900039859

Petitioner



ORDER

Counsel for petitioner is present. Assistant from OL office is present. Counsel has field copy of audited financial statement along with auditors report and requested time for filing accounting treatment certificate. List it on 25.09.2017.



MEMBER(J)



MEMBER(T)